Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

A.No. 114 of 2015 & IA No. 190 of 2015 and
A.No.131 of 2015 & IA No.209 of 2015

Dated : 9th May, 2016

In the matter of:

A.No. 114 of 2015 & IA No. 190 of 2015

Gujarat Urja Vikas Nigam Ltd. ...Appellant(s)
Versus
Taxus Infrastructure & Power Projects Ltd.
& Ors. …Respondent(s)

A.No.131 of 2015 & IA No.209 of 2015

Taxus Infrastructure & Power Project Pvt. Ltd. ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission
& Ors. …Respondent(s)

ORDER

The Court did not assemble today. As agreed by the parties, list the matter on **31.08.2016.**

Court Master